

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: January 19, 2006**

**No. 12 /DR(S)/2006**

Pursuant to Government Office Memo No. 6081/II-4-05-26/2(27)/2005 dated 17.1.2006 Sri **Syed Hasan**, Special Judge/ Additional District & Sessions Judge, Pilibhit member of U.P. Higher Judicial Service who has been reverted to the substantive post in U.P. Nyayik Sewa be posted as Additional Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Varanasi.

BY ORDER OF THE COURT,

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 13/ DR (S)/ 2006, Dated: Allahabad: January 19, 2006**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judges, Pilibhit & Varanasi.(Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri **Syed Hasan**, Special Judge/ Additional District & Sessions Judge, Pilibhit through the District & Session Judge, Pilibhit.

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Confidential-B Section), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Pilibhit & Varanasi. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-  
**(K.K.RANJAN)**  
**DEPUTY REGISTRAR(SERVICES)**